

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/669/(IB)/2017

NAME OF THE PETITIONER(S)

: WITHIN

NAME OF THE RESPONDENT(S)

: ABU ESTATES PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Coursel for operational Greditor

D. Lourton Paul Belson

ORDER

Counsel for Applicant present. As seen from the previous order dated 18.12.2017, Counsel for the Corporate Debtor was present and submitted that the Corporate Debtor is willing to settle the outstanding debt and prayed for time. But, there is no representation on behalf of the Corporate Debtor. One last and final opportunity is given to the Corporate Debtor for causing appearance in the matter failing which appropriate order will be passed. Put up on 22.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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